

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/3695/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, 18th April, 2024.

Sub:- **Station Leave permission.**

Ref:- Your letter dated 09.04.2024.

Sir,

With reference to the above, I am directed to inform you that Shri T.L. Guite, Registrar, Aizawl Bench has been granted **station leave permission for six days from 15.04.2024 to 20.04.2024**, as prayed for. The Joint Registrar (J) of the Aizawl Bench will take over charge of Shri Guite's Office in his absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/3696-3697/A, dated 18-04-2024

Copy to:

1. Shri T.L. Guite, Registrar, Aizawl Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

18/04/24
JT. REGISTRAR (VIGILANCE)
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